

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 860 of 2020**

**In the matter of:**

**Sri Ram Constructions, a Sole of Proprietary of Mr. Sanjay Kumar** **....Appellant**  
**Vs.**  
**MC Nally Bharat Engineering Company Ltd.** **....Respondent**

**Present:**

**Appellant:** **Mr. Deepak Dhingra, Mr. Mirenda, Advocates.**  
**Respondent:** **Mr. Kumar Anurag Singh, Mr. Shwetank Singh, Mr. Zain A khan, Advocates.**

**ORDER**

**(Through Virtual Mode)**

**24.11.2020:** Mr. Kumar Anurag Singh, Advocate appearing on behalf of the Respondent undertakes to file reply-affidavit along with his Vakalatnama within two weeks. Rejoinder, if any, may be filed by the Appellant within two weeks thereof.

List the appeal 'for admission (after notice)' on 19<sup>th</sup> January, 2021.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Shreesha Merla]**  
**Member (Technical)**

*AR/g*